NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 166/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY:

Jagdish Data Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Ms. Easha Kadian, Counsel for the Income Tax Department

ORDER

Renotify this case for further consideration on 30th January, 2018.

(R. Varadharajan)

-S-Ut

Member (J)

(Ina Malhotra)

-S-d1

Member (J)